DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I

(Brief summary of proceedings)

Wednesday, 23rd March 2011/ 02 Chaitra, 1933(Saka)

N	O.	56

No. 56	•	
1.	2.01 PM 2.02 PM	Dr. Yoganand Shastri , Hon'ble Speaker in Chair Tribute to Martyrs: The House paid tribute to Saheed Bhagat Singh, Rajguru & Sukhdev and observed two minutes silence as a mark of respect for the Martyrs.
2.	2.05 PM	Prof. Vijay Kumar Malhotra, Leader of Opposition stated that the comments made by Hon'ble Speaker after the Budget Speech of the Chief Minister yesterday, were objectionable and should be expunged from the proceedings of the House. Members of the Ruling Party objected to the statement of the Leader of Opposition. Members of the Bhartiya Janta Party and some Members of Ruling Party stood up on their seats. Arguments were exchanged between the Members of Ruling Party & Bhartiya Janta Party. Uproar in the House. The Chair stated that he had congratulated all the Members for their decorous behaviour during the Budget Speech yesterday. Only the Hindi transcription of a Sanskrit Copulate was quoted and there was no intention to hurt the feelings of any Hon'ble Member. It should not be taken otherwise. He requested the Hon'ble Members to treat the matter as closed.
3.	2.30 PM	Question Hour: Starred questions No. 101 was asked and replied. Replies to starred questions No. 102 to 120 & unstarred questions No. 274 to 327 were placed on the table.
4.	3.00 PM	Prof. Vijay Kumar Malhotra, Leader of Opposition sought to know whether the Chief Minister was invited by Central Government to attend a meeting for considering the demand of reservation for Jats as reported by some TV Channels. The Chief Minister stated that the Government had convened a meeting regarding Munak Canal and it was not for Jat Reservation.
5.	3.02 PM	Special Mention (Rule-280): Following Members raised matters under Rule 280:1. Shri S.P.Ratawal2. Dr. Harshvardhan
6.	3.10 PM	Shri Amrish Singh Gautam, Hon'ble Deputy Speaker in Chair.

Special Mention (Rule-280) Contd...

3. Shri O.P.Babber (The Chair intervened)

- 4. Shri Jai Bhagwan Aggarwal
- 5. Shri Mala Ram Gangwal
- 7. 3.18 PM The Chair welcomed Shri Charan Singh Kandera, Ex-Member of Delhi Legislative Assembly for his presence in the L.G. Gallery.
- 8. 3.19 PM Special Mention (Rule-280) Contd...
 - 6. Shri A Dayanand Chandela A
 - 7. Shri Surender Kumar
 - 8. Shri Anil Jha
 - 9. Shri Veer Singh Dhingan
 - 10. Shri Mohan Singh Bisht
 - 11. Shri Shoaib Iqbal

The Chair stated that the matters of following Members shall be treated as read:

- 12. Shri Subhash Sachdeva
- 13. Shri Sunil Kumar Vaidya
- 14. Dr. S.C.L. Gupta
- 15. Shri Ramesh Bidhuri
- 9. 3.37 PM House adjourned for tea-break.
- 10. 4.05 PM House reassembled. Hon'ble Speaker in Chair.
- 11. 4.06 PM Papers laid on the Table:
 Shri Haroon Yusuf, Minister of Power laid the Copies of following documents:
 - (i) 9th Annual Report of Indraprastha Power Generation Company Limited for the Year 2009-10.
 - (ii) Annual Accounts of Delhi Electricity Regulatory Commission for the year 2009-10.
 - (iii) 9th Annual Report of Delhi Power Company Limited for the year 2009-10.
 - (iv) 9th Annual Report of Delhi Transco Limited for the year 2009-10.
 - (v) 9th Annual Report of Pragati Power Corporation Limited for the year 2009-10.
 - (vi) Notification F.8/23/2910-DAM/MR/7678 dated 01.03.2011 regarding extension of term of various APMCs till 31.03.2011.
 - (vii) Notification F.8/23/2910-DAM/MR/7694 dated 01.03.2011 regarding extension of Term of Chairman and Vice Chairman of APMC (MNI) Azadpur.

12. 4.07 PM

Consideration and Passing of Bill:

Smt. Sheila Dikshit, Chief Minister moved that "The Delhi

Geo-Spatial Data Infrastructure (Management, Control, Administration, Security and Safety) Bill, 2011

(Bill No. 02 of 2011)" introduced on 21^{st} March, 2011 be considered.

The Motion was put to vote and adopted.

Chief Minister made a brief statement.

Prof. Vijay Kumar Malhotra, Leader of Opposition took part in the discussion.

Chief Minister replied to the discussion.

The Bill was considered clause-wise.

Smt. Sheila Dikshit, Chief Minister moved that "The Delhi Geo-Spatial Data Infrastructure (Management, Control, Administration, Security and Safety) Bill, 2011

(Bill No. 02 of 2011)" introduced on 21^{st} March, 2011 be passed.

The Motion was put to vote and adopted.

13. 4.13 PM

Annual Budget (2011-12):

Discussion on Annual Budget 2011-12 presented by the Chief Minister on 22nd March, 2011.

Following Members participated in the debate:

- 1. Dr. Jagdish Mukhi
- 2. Shri Balram Tanwar
- 3. Shri Rajesh Lilothia
- 4. Ch. Surender Kumar
- 5. Shri Sat Prakash Rana

14. 6.09 PM

Hon'ble Deputy Speaker in Chair.

Shri Sat Prakash Rana contd...

15.

House adjourned up to 2.00 PM on 24th March 2011.

Delhi 23rd March, 2011 P.N.Mishra Secretary